

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 114
(IB)-287(PB)/2019

IN THE MATTER OF:

Shakti Lasiyal & Anr.

.... Applicant/petitioner

v.

Umang Realtech Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.09.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:

Mr. Kunal Sabharwal, Adv.

For the Respondent(s):

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ORDER

For order see, CP. No. (IB)-210(PB)/2019.

06.09.2019
Ritu Sharma